

B. Employment Schemes : (Special Cental Assistance)	Rs crores
(iii) Half a Million Jobs Programme for Educated	100.00
(iv) Crash Scheme for Rural Employment	50.00
(v) Small Farmers Development Agency and Marginal Farmers and Agricultural Labourers	20.00
(vi) Drought Prone Areas Programme	22.00
C. Rural Home Sites	5.00
D. Slum Improvement	15.00
E. Accelerated Programme of Rural Water Supply	15.00

State-wise allocations for these programmes are yet to be finalised by Planning Commission and the Central Ministries.

Declaration of Assets and Liabilities by Class III Employees

9782. SHRI RAM BHAGAT PASWAN : Will the PRIME MINISTER be pleased to state:

(a) whether Government have decided to ask all Class III employees in the Central Government to declare their assets and liabilities in future; and

(b) if so, the justification for such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) In pursuance of Rule 18 of the Central Civil Services (Conduct) Rules, 1964, under which every Government servant, other than a Class IV Government servant, is required to submit a return of assets and liabilities, an order has been issued by the Government prescribing the form of assets and liabilities to be submitted by all Government servants including Class III, but excluding Class IV Government servants. However, in so far as Class III Government servants are concerned, provision exists in the rules for granting exemption to specific categories of Class III Government servants from the requirement of submitting return of assets and liabilities wherever it is considered that such returns may not be necessary.

(b) Rule 18 referred to above was framed in the light of the recommendations of the Committee on Prevention of Corruption, as one of the measures designed to ensure integrity in Public Services.

L/S6LSS-6

Statement of West Bengal Chief Minister on Role Played by Foreign Powers

9783. SHRI A. K. M. ISHAQUE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chief Minister of West Bengal in a public speech at Calcutta on the 24th March, 1973 warned the people that some foreign powers and a section of monopolists are conspiring against the Centre and the State of West Bengal to unsettle the political and economic stability of the country and the State; and

(b) if so, what steps are being taken to combat this situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). Facts are being ascertained.

Development of Backward Areas in West Bengal, Bihar, Orissa and North Eastern States

9784. SHRI A. K. M. ISHAQUE: Will the Minister of PLANNING be pleased to state:

(a) what further steps have been taken by Government to provide adequate financial assistance for the development of backward areas in West Bengal, Bihar, Orissa and North Eastern States;

(b) whether any suggestions have been received from these Governments in this regard; and

(c) if so, Centre's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) During the Fourth Plan Central assistance to the States is being provided on the basis of an objective formula evolved by the National Development Council and it is being released in the form of block loans and block grants for the Plan as a whole and not for any specific areas or schemes.

(b) In 1973-74, out of these States. (West Bengal, Bihar, Orissa and North-Eastern States) the following two State Governments have proposed the allocation of special assistance for the areas mentioned below:

	(Rs. lakhs)
(i) West-Bengal—Darjeeling Hill Areas	5.00
North Bengal	6.85
Jhargram Areas (Midnapur)	10.00
Sunderbans areas	35.00
Haldia	5.00